(Reserved)

Central Administrative Tribunal, Allahabad Bench, Allahabad

Contempt Petition. No.330/00062/2020 in Original Application No. 331/00387/2020

This the 9th day of March, 2021.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) Hon'ble Mr. Devendra Chaudhry, Member (A)

Dr. R.K. Vashishtha aged about 43 years son of Sri Late Santosh Kumar Sharma presently posted as Junior works Manager (SG), T/Mech, Ordnance Factory, Kanpur, R/o ET-10, Armapur Estate, kalpi Road, kanpur- 208009.

Petitioner

By Advocate: Sri Ashish Srivastava

Versus

- 1. C.S. Vishwakarma, Chairman, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkatta.
- 2. A.N. Srivastava, General Manager, Ordnance Factory, Kanpur.

Respondents

By Advocate: Sri M.K. Sharma proxy for Sri Chakrapani Vatsyayan

ORDER

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

This contempt petition has been filed for non-compliance of order dated 7.9.2020 passed in M.A. No. 330/720/2020 related to O.A.No. 330/387/2020.

- 2. Notices were issued to the respondents in the contempt petition and the contempt petition was directed to be listed with related O.A., already pending before this Tribunal.
- 3. Today, we have finally decided the O.A. No. 387/2020 and have dismissed it on merits. As interim order dated 7.9.2020, for non-compliance of which, the instant contempt petition was filed,

also merges in the final order of dismissal, the contempt petition has no legs to stand and accordingly, it is also dismissed.

4. No order as to costs.

(Devendra Chaudhry) Member (A)

(Justice Vijay Lakshmi) Member (J)

HLS/-